## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/651/IB/2017

NAME OF THE PETITIONER : T.C. MOOSA

NAME OF THE RESPONDENT : KARISMAA FOUNDATIONS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R.J. RADHIKA COUNSELFOR OPERATIONAL CREDITOR

Q. Vaibhau R Venkalish Counsel FOR RESPONDENT Van

## ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted reply statement; the same is taken on record; copy of which is given to the other side. Matter is posted for final arguments. In the meantime, Counsel for the Applicant may file rejoinder, if any. Put up on 02.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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